

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF POSTS**

**LOK SABHA
UNSTARRED QUESTION NO. 2361
TO BE ANSWERED ON 15TH MARCH, 2023**

RENT-CONTRACTS FOR POST OFFICES

2361. ADV. A.M. ARIFF:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is true that the Government has instructed not to renew the rent-contracts of several post offices in Kerala functioning in rented buildings leading to their closure, if so, the details thereof including the names of such post offices;
- (b) whether the Government is aware that such short-sighted decision will bring hardships to common people including senior citizens to avail the postal services, if so, whether the Government will reconsider its decision not to renew the rent-contracts of such post offices;
- (c) whether the Government of Kerala has agreed to provide space for several post offices in the State so as not to close them, if so, the details of such post offices and the action taken thereon; and
- (d) whether it is true that leave benefits of postal employees have been curtailed including hiring of the services of personnel on contract basis, if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

- (a) No, Sir.
- (b) Does not arise in view of (a) above.
- (c) No, Sir. There is no such case.
- (d) The Government has not issued any orders regarding curtailment of leave benefits of postal employees.
